



भारतीय रिज़र्व बैंक
निर्गम विभाग, भारतीय रिज़र्व बैंक, कानपुर
Issue Department, RBI Kanpur

Minutes of Pre-Bid Meeting - Supply of sufficient number of adult and able-bodied labourers for handling of coin bags and note boxes, Reserve Bank of India, Kanpur

E tender No- [RBI/Kanpur Regional Office/Issue/3/25-26/ET/829](#)

The offline pre-bid meeting for the captioned e-Tender was held at 03:15 PM on 10 February 2026 (Tuesday) at Issue Department, Reserve Bank of India, Kanpur.

2. The following officials of RBI and intending bidders were present during the Pre-Bid Meeting:

S. No.	Name (Representatives of Reserve Bank of India, Kanpur)	Designation
1	Shri Akash Solanki	General Manager
2	Shri Rohit Kumar Verma	Assistant General Manager
3	Shri Karan Kushwaha	Assistant General Manager
4	Shri Anand Kabir	Assistant Manager
5	Shweta Kumari	Assistant Manager

S. No	Name of the firm	Name of representative
1	M/s SAA Enterprises	Shri Sameem Khan
2	M/s Misbah Aziz	Shri Misbah Aziz
3	M/s Currency Movers	Shri Aniket Chauhan

3. The queries raised by the participants during the meeting and the clarification given by the Bank officials are presented below-

S. No.	Query Raised by Bidder	RBI Clarification
1	If the contractor has three-year experience relating to similar work performed for the Central/State Governments,	There is no specific time frame or duration criterion for the experience certificate as mentioned under Para C (Eligibility) of Section IV of the Tender document.

	PSUs, Nationalised Banks, or Reputed Organisations, and such experience is more than 15 years old. Whether the same will be considered valid?	
2	Whether the Labour License is mandatory?	A contractor employing less than 20 labourers shall submit a declaration undertaking that, in the event of employing 20 or more labourers (not "more than 19"), they shall submit a labour licence under Section 12 of the Contract Labour (Regulation and Abolition) Act, 1970.

Please Note-

- The above minutes of pre-bid meeting shall form the part of tender document.
- The terms and conditions and specifications of the tender document shall continue to remain same.
- The above clarifications are issued for the information of all the intending bidders